

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: AT HYDERABAD**

Sub: High Court for the State of Telangana – Nomination of local officers of the cadre of Junior Civil Judge of Hyderabad to attend the Centenary Memorial Lecture of late Hon'ble Sri Justice Alladi Kuppaswami, Chief Justice retired, on 07.04.2019 from 10.00 am to 1.00 pm, at the Judicial Academy – Orders - Issued.

Read:1) High Court's Proceedings order Roc.No.177/SO/2019, dt.03.04.2019.
2) Letters dated 01.04.2019 & 04.04.2019 of the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.177/SO/2019, DATED 04.04.2019

On considering the request of the Director, Telangana State Judicial Academy, Secunderabad, the Hon'ble High Court is also pleased to nominate the local officers of the cadre of Junior Civil Judge of Hyderabad to attend the Centenary Memorial Lecture of late Hon'ble Sri Justice Alladi Kuppaswami, Chief Justice retired, on 07.04.2019 from 10.00 am to 1.00 pm, at the Judicial Academy.

All the local officers of the cadre of Junior Civil Judge of Hyderabad shall report at Judicial Academy at 9.30 am.


REGISTRAR (ADMINISTRATION)

To

- 1) The Chief Judge, City Civil Court, Hyderabad.
- 2) The Chief Judge, City Small Causes Court, Hyderabad.
- 3) The Metropolitan Sessions Judge, Hyderabad.
- 4) The Registrar (IT-cum-CPC),

High Court for the State of Telangana, Hyderabad (with a request to place the same in the High Court's website)

} With a request to communicate the same to all the Junior Civil Judges under your control.